

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Litigation work pertaining to the Department of Forest, Ecology and Environment in the **Jammu Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 4171-JK(LD) OF 2023.
Dated. 08- 05- 2023.

In partial modification of Government Order No. 8489-JK(LD) of 2022 dated 11-10-2022, it is hereby ordered that Litigation work pertaining to the Department of Forest, Ecology and Environment in the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with by Mr. Amit Gupta, Additional Advocate General in addition to his own assignments.

The aforesaid allocation is subject to the satisfactory performance of the Law Officer which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. Law-Jud/153/2021-10.

Dated. 08-05-2023.

Copy to the:

1. Learned Advocate General, J&K, Jammu.
2. Principal Secretary to Government, Department of Forest, Ecology and Environment.
3. Commissioner Secretary to Government, General Administration Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu
5. Director Archives, Archaeology and Museums, J&K, Jammu.

(Ushale)
Ushale

6. Director Litigation Jammu.
7. All Officers of Department of Law, Justice and P.A.
8. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Incharge Website, Department of Law, Justice and Parliamentary Affairs
10. Government Order File.
11. Concerned File.

Reyaz Ali Bhat
08-05-23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

U. K. Bhat
08-05-2023.